COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 265 OF 2015

| Dated : 23 rd July, 2018 | | | | | |
|--|---|--|---|--|--------------|
| Present: | Hon'ble Mr. Justice N. K. Patil, Judicial Member Hon'ble Mr. S. D. Dubey, Technical Member | | | | |
| <u>In the matter of:</u> M/s Vandana Global Ltd. Versus | | | | | Appellant(s) |
| Chhattisgarh State Power Distribution Company Ltd. & Ors Respondent(s) | | | | | |
| Counsel for | the Appellant(s) : | | Mr. Raunak Jain Mr. Vishvendra Tomar | | |
| Counsel for | the Respondent(s) : | | Mr. C. K. Rai Mr. Sachin Dubey for R-2 | | |
| | | | Mr. Ravin Dubey for R-3 | | |

<u>ORDER</u>

List this matter for hearing on <u>28.08.2018</u>, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey) Technical Member (Justice N. K. Patil) Judicial Member